

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. Intervention Petition/14/2024 In C.P.(IB) -139(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

NAME OF THE PARTIES: - Vasai Vikas Sahakari Bank Ltd
IN THE MATTER OF
Hari Om Auto Components
Private Limited

Section: 60(5) U/s 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

CS. P S Thakre appeared for the Petitioner through VC. Due to paucity of time the matter could not be taken up. List this matter on **12.06.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)